

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-513**

TP (Co. Act.)-49 (PB)/2022 Old CP No. 261/2013

**IN THE MATTER OF:**

Hythro Engineers Pvt. Ltd.

**.....Applicant**

**Vs.**

U S Adcom Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 433 and 434

**Order delivered on 13.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv. Abhishek Anand, Adv. Ishaan Dhingra,  
Counsels for Applicant in I.A. 4160/2021 and I.A.  
3432/2022

For the Respondent :

**ORDER**

Due to paucity of time, list this matter on **13.06.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**